

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHAPRE INFOTECH INDIA LIMITED

S.No.	Particulars	Details
1	Name of Corporate Debtor	Shapre Infotech India Limited
2	Date of incorporation of Corporate Debtor	10/11/1995
3	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies- Chennai
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	L51909TN1995PLC033473
5	Address of the registered office and principal office (if any) of corporate debtor	G6, Mandra Apartments, 23C North Boag Road, T.Nagar, Chennai TN 600017 IN
6	Date of closure of Insolvency Resolution Process	20-04-2020 (Calculated as CIRP Commencement Date + 180 days)
7	Liquidation commencement date of Corporate Debtor	Order pronounced on 27-01-2021. However the order copy was received by the liquidator on 03-02-2021. Hence, the liquidation commencement date is treated as 03-02-2021.
8	Name, address, email address, telephone number and the registration number of the Liquidator	Name : L V Shyam Sundar E-mail : shyam.ascend@gmail.com ; cirp.shapreinfotechindia@gmail.com Address: No.17, Third Floor, Gandhi Road, Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657 Reg No: IBBI/IPA-002/IP-N00262/2017-18/10775
9.	Address and e-mail of the liquidator, as registered with the Board	E-mail : shyam.ascend@gmail.com ; cirp.shapreinfotechindia@gmail.com Address: No.17, Third Floor, Gandhi Road, Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657

		Reg No: IBBI/IPA-002/IP-N00262/2017-18/10775
10.	Address and e-mail to be used for correspondence with the liquidator	E-mail : shyam.ascend@gmail.com ; cirp.shapreinfotechindia@gmail.com Address: No.17, Third Floor, Gandhi Road, Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657 Reg No: IBBI/IPA-002/IP-N00262/2017-18/10775
11.	Last date for submission of Claims	05-03-2021

The stakeholders of Shapre Infotech India Private Limited are hereby called upon to submit proof of their claims, on or before 05-03-2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


L V SHYAM SUNDAR

Date: 08-02-2021

Place: Chennai